

# HIGH COURT OF CHHATTISGARH, BILASPUR

## Endorsement

No. 305 /Confdl. /2016  
II-15-02/2005 (pt.-III),

Bilaspur, dated 30/04/2016

Copy of order No. F.No. 917/PSL/1227/XXI-B/C.G./14 dated 29.04.2016 and 919/PSL/1227/XXI-B/C.G./16 dated 29.04.2016 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Naya Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (11) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (12) Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (13) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (14)
  - (a) Shri Prabhat Kumar Shastri, Legal Advisor to Hon'ble Governor, Governor's Secretariat, Rajbhawan Raipur,
  - (b) Shri Doctorlal Katakwar, Judge, Family Court, Manedragarh, District - Koriya (Baikunthpur),

for information and compliance. He is directed to take charge at his new place of posting on or before 16<sup>th</sup> May, 2016. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately his handing/taking over charge reports to this Registry.

- (15) District & Sessions Judge, Balod/ Baloda-Bazar/ Bastar (Jagdalpur)/ Bemetara/ Bilaspur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Janjgir-Champa/ Jashpur/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information.

Contd....2/-

(2)

- (16) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (17) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (18) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (19) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (21) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (22) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (23) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (24) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH  
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA,  
MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002**

**//ORDER//**

**Raipur, dated 29.04.2016**

**F. No. 917/PSL/1227/XXI-B/C.G./14.** The State Government, on the recommendation of Hon'ble High Court of Chhattisgarh and in compliance of Memorandum No.299/Confdl./2016/II-15-02/2005 (Pt.-II), Bilaspur, Dated 28<sup>th</sup> April, 2016, hereby, withdrawing the services of Shri Prabhat Kumar Shastri, Legal Advisor to Hon'ble Governor, Rajbhawan Raipur, from General Administration Department, Govt. of Chhattisgarh, places under Law and Legislative Affairs Department and appoints him as Judge, Family Court, Mandragarh from the date he assumes charge of his office.

**By order and in the name of the  
Governor of Chhattisgarh,**

**(A. K. Samantray)  
Principal Secretary**

**Government of Chhattisgarh  
Law & Legislative Affairs  
Department**

**F. No. 918/PSL/1227/XXI-B/C.G./16. Raipur, dated 29.04.2016**

**Copy forwarded to,-**

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference Memo No. 299/Confdl./2016/II-15-02/2005(Pt.-II), Bilaspur, dated 28<sup>th</sup> April, 2016,
2. Accountant General, Chhattisgarh, Raipur,
3. Principal Secretary, Rajbhawan Raipur for information and necessary action,
4. Secretary General Administration Department, Govt. of Chhattisgarh, with reference to order number F. No. 918/PSL/1227/XXI-B/C.G./16 dated 29.04.2016,
5. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
6. Private Secretary to, Hon'ble Chief Minister, Govt. of Chhattisgarh,
7. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur,
8. Shri Prabhat Kumar Shastri, Legal Advisor to Hon'ble Governor, Rajbhawan Raipur,

**Government of Chhattisgarh**  
**Law and Legislative Affairs Department, Mantralaya**  
**Mahanadi Bhawan, Naya Raipur (C.G.) 492002**

**ORDER**

Naya Raipur, dated-29.04.2016

F. No. **919/PSL/1227/XXI-B/C.G./16**. In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984) the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No.299/Confdl./2016/II-15-02/2005(Pt.-II), Bilaspur, Dated 28<sup>th</sup> April, 2016, appoints the following member of Higher Judicial Service specified in column (2) of the Schedule below as Principal Judge, Family Court, Durg as mentioned in column (3) of the Schedule from the date he assumes charge of his office, namely:-

**Schedule**

S.No.	Name of Judicial Officer with present place of posting	Name of the Court
(1)	(2)	(3)
1	Shri Doctor Lal Katakwar, Judge, Family Court, Manendragarh	Principal Judge of Family Court, Durg

By order and in the name of the  
Governor of Chhattisgarh,

(A. K. Samantray)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Endt.No.F.No. **920/PSL/1227/XXI-B/C.G./16** Naya Raipur, dated 29.04.16

Copy forwarded to,-

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to memo No.299/Confdl./2016/II-15-02/2005 (Pt.-II), Bilaspur, Dated 28<sup>th</sup> April, 2016,
2. Accountant General, Chhattisgarh, Raipur
3. Shri Doctor Lal Katakwar, Judge, Family Court, Manendragarh,
4. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur,
5. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur,

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6. State Information Officer, NIC, Mantralaya, for publication in the forthcoming E-Gazettes (Extra Ordinary),
7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur for publication in the forthcoming Gazette (Extra Ordinary),

for information and necessary action.

*(Handwritten signature and date)*  
29/4/2016

**(Vijay Kumar Hota)**  
Additional Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department